

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Shri Sanjay Kumar Soni,
Secretary, District Legal Services Authority,
Dantewara,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 13th March, 2024.

Therefore, you are required to remain present on **13th March, 2024 at 4:00 P.M.** sharp at the High Court of Chhattisgarh, Bodri, Bilaspur.

If you are not interviewed on the scheduled date you will be interviewed on the next following day, hence, you are required to come with preparation to stay for 2 days.

14/29/24
(Sudhir Kumar)
Registrar General
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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Smt. Sanjaya Ratrey,
Registrar, Commercial Court,
Raipur,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 13th March, 2024.

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29/2/24
(Sudhir Kumar)
Registrar General
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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Shri Santosh Thakur,
I Civil Judge Class I & C.J.M.,
Durg,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 13th March, 2024.

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(Sudhir Kumar)
Registrar General

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Shri Narendra Kumar,
I Civil Judge Class I & C.J.M.,
Ambikapur,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 13th March, 2024.

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Registrar General

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Smt. Shyamwati Maravi,
I Civil Judge Class I & C.J.M.,
Balod,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 13th March, 2024.

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Smt. Sushma Lakra,
I Civil Judge Class I & C.J.M.,
Surajpur,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 13th March, 2024.

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(Sudhir Kumar)
Registrar General

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Shri Anil Prabhat Minj,
I Civil Judge Class I & C.J.M.,
Dhamtari,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 14th March, 2024.

Therefore, you are required to remain present on **14th March, 2024 at 4:00 P.M.** sharp at the High Court of Chhattisgarh, Bodri, Bilaspur.

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

**Shri Deepak Kumar Koshley,
I Civil Judge Class I & C.J.M.,
Raigarh,
[C.G.]**

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 14th March, 2024.

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Registrar General


HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Shri Bhupendra Kumar Vasnikar,
I Civil Judge Class I & C.J.M.,
Kanker,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 14th March, 2024.

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Registrar General
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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Shri Damarudhar Chouhan,
I Civil Judge Class I & C.J.M.,
Jashpur,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 14th March, 2024.

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Shri Mahesh Kumar Raj,
Secretary, District Legal Services Authority,
Jashpur,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 14th March, 2024.

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Registrar General
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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Shri Manish Kumar Dubey,
I Civil Judge Class I & C.J.M.,
Bilaspur,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 14th March, 2024.

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Smt. Chhaya Singh,
I Civil Judge Class I & C.J.M.,
Gariaband,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 15th March, 2024.

Therefore, you are required to remain present on **15th March, 2024 at 4:00 P.M.** sharp at the High Court of Chhattisgarh, Bodri, Bilaspur.

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

**Shri Balram Kumar Dewangan,
I Civil Judge Class I & C.J.M.,
Mungeli,
[C.G.]**

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 15th March, 2024.

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Registrar General
93

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Ku. Chitralkha Sonwani,
I Civil Judge Class I & C.J.M.,
Mahasamund,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 15th March, 2024.

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

**Shri Mohan Singh Korram,
I Civil Judge Class I & C.J.M.,
Baikunthpur,
[C.G.]**

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 15th March, 2024.

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Shri Ajay Kumar Xaxa,
I Civil Judge Class I & C.J.M.,
Balodabazar,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 15th March, 2024.

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.3738/ S & A Cell /2024

Bilaspur, Dated:29/02/2024

To,

Shri Digvijay Singh,
I Civil Judge Class I & C.J.M. and Judge, Virtual Court
Raipur,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 by promotion under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 15th March, 2024.

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